NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. TCP 55/2012

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **Rustom Framroze Titina**
V/s
Ahura Advertisers Pvt. Ltd.

Section: 397-398 of Companies Act, 2013

ORDER

TCP 55 of 2012

For the Applicant (VC) : Adv. Jennifer Michael a/w Kaizeen Mistry

For the Respondent : Adv. Khurshed F.

By consent of the parties list this matter for hearing on **19.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT